

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 27.05.2019

NOTICE

Take notice that the matters adjourned vide notice dated 23.05.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	24.05.2019	23.07.2019
2.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	24.05.2019	23.07.2019
3.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	M/s. Eli Lilly & Co. Vs. CCI	24.05.2019	10.07.2019

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By Order
-sd/-
Registrar